

(b) whether Government have agreed to give a loan to the Bombay Corporation for the construction work; and

(c) if so, what amount of money have Government agreed to give as loan?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). Government of India have offered to give a loan of Rs. 45 lakhs to the Bombay Corporation for the construction of about 900 tenements for displaced persons on land belonging to the Corporation in Kolwada. The proposal is now under the consideration of the Corporation.

Shrimati Renu Chakravarty: May I know, Sir, if it is the policy of Government to replace the house building loans to refugees by entering into joint enterprises with private building companies?

Shri A. P. Jain: Well, if there is a suitable company, Government will have no objection.

Shri Velayudhan: May I know, Sir, whether the refugees themselves have come forward to construct these houses on a joint stock company basis?

Shri A. P. Jain: The type of structure which we are going to put up there is beyond the refugees to put up.

IRANIAN PRESS DELEGATION

*435. **Dr. Ram Subhag Singh:** (a) Will the Prime Minister be pleased to state whether it is a fact that the Government of India have invited an Iranian Press delegation to tour India?

(b) If so, when is that delegation likely to arrive?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes.

(b) No definite date has been fixed. But the delegation, probably consisting of five representatives of the Iranian Press, may be expected in India in November 1952.

INDIANS TAKEN PRISONERS IN TIBET

*436. **Dr. Ram Subhag Singh:** (a) Will the Prime Minister be pleased to state whether it is a fact that some Indians were taken prisoners by the advancing Chinese troops in Tibet?

(b) If so, how many Indians were taken prisoners by the Chinese troops?

(c) How many of them have so far been released?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes.

(b) Four who were employees of the Tibetan Government.

(c) All the four have been released.

Shri Gurupadaswamy: May I know, Sir, whether the Chinese Government has tendered an apology for having done so?

Shri Satish Chandra: I do not think, Sir, that there has been any apology.

COMMITTEES AND BOARDS

*437. **Shri S. N. Das:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the number and names of statutory, ad-hoc and departmental Committees or Boards that were set up under his Ministry during 1951 and 1952 so far giving their functions; and

(b) the number and names of the statutory, ad-hoc and departmental committees that have submitted their reports during the period?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) and (b). It appears to me that the hon. Member refers to committees or boards set up statutorily or otherwise, for the purpose of submitting reports on specific issues referred to them. No such committee has been constituted in 1951, or 1952 up-to-date. But a team of officers has been recently entrusted with an enquiry into the conditions of the tea industry.

I, however, place on the Table of the House a statement showing the committees and boards appointed in 1951 or 1952 with somewhat different functions. [See Appendix III, annexure No. 11.]

Shri S. N. Das: May I know, Sir, whether the Indian Cottage Industries Export Committee which was expected to submit its report during 1951, has submitted its report?

Shri Karmarkar: The Cottage Industries Board is continuing to exist, but it was not constituted to submit any report on any particular subject as such. It meets once in six months and it considers.